

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 293 of 97
(OA 812 of 97)

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

UJJAL KR. MUKHERJEE & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : Mr.B.Chatterjee, counsel
Ms.B.Mondal, counsel

For the respondents: Mr.C.Samaddar, counsel

Heard on : 25.8.97

Order on : 25.8.97

O R D E R

A.K.Chatterjee, VC

Heard both the parties. Matter is to be listed on
27.10.97 for admission hearing as already fixed. MA is thus disposed of.

Chatterjee
MEMBER (A)

A.K. Chatterjee
VICE-CHAIRMAN